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OFFICE OF THE DISTRICT & SESSIONS JUDGE : DELHI

ORDER

In super-session of earlier orders the following committees at Tis Hazari Court Delhi are hereby re-constituted as under, with immediate effect:-

Sl. No.	Name of the Committee	Name of Judicial Officer	Designated as
1	Purchase Committee	Ms. Pinki, ASJ (NDPS)	Chairperson
		Sh. Sanjay Kumar Aggarwal, PO MACT (West) THC	Member
		Sh. Manmohan Sharma, ADJ, Central, THC	Member
		Ms. Kaveri Baweja, ASJ (FTC) Central, THC	Member
		Sh. Sanjeev Kumar Singh, ACJ, Central, THC	Ex-Officio Member
		Sh. S. C. Arora, Senior Accounts Officer, THC	Member
		Deputy Secretary (Finance) GNCTD	Ex-Officio Member
2	Centralized Committee for Library	Ms. Anu Malhotra, Special Judge, PC Act, CBI, THC	Chairperson
		Sh. A. K. Mendiratta, Special Judge, PC Act, CBI, THC	Member
		Sh. Pawan Kumar Jain, ASJ 01, Central, THC	Member
		Sh. Pritam Singh, ARC, Central, THC	Member
		Sh. Ashu Garg, MM 03 (Central) THC	Member
		Sh. S. C. Arora, Sr. Accounts Officer, THC	Member
		Ms. Anu Malhotra, Special Judge, PC Act, CBI, THC	Chairperson
3	Review Committee for reviewing the suspension orders in respect of suspended employees.	Ms. Himani Malhotra, ADJ 04 (West) THC	Member
		Sh. Raj Kapoor, ASJ 02, West, THC	Member
		Sh. Vinod Kumar Gautam, ACJ (North) THC	Member
		Sh. Brijesh Sethi, I/c Mediation Cell, THC	Chairman
4	Building Maintenance Committee, Security & Fire Safety for Tis Hazari Court Complex.	Sh. A. K. Kuhar, ADJ 01 (Central) THC	Member
		Sh. M. R. Sethi, Special Judge, PC Act, CBI, THC	Member
		Ms. Sukhvinder Kaur, ADJ 09, Central, THC	Member
		Sh. Sanjeev Kumar Singh, ACJ, Central, THC	Member
		Ms. Anju Bajaj Chandna, ASJ (NDPS), North, THC	Chairperson
5	Committee to examine the complaints of sexual harassment against the women employees	Ms. Sarita Birbal, ADJ 05, Central, THC	Member
		Ms. Kaveri Baweja, ASJ (FTC) Central, THC	Member
		Sh. N. K. Sharma, Special Judge, PC Act 02, CBI, THC	Chairman
6	Condemnation Board and Committee to suggest and lay down the Principles and norms for the condemnation of the furniture, articles by the board of condemnation.	Sh. M. R. Sethi, Special Judge, PC Act, CBI, THC	Member
		Ms. Seema Maini, ADJ 03 (North) THC	Member
		Sh. Paramjit Singh, ADJ 02, West, THC	Member
		Sh. Sanjeev Kumar Singh, ACJ, Central, THC	Member
		Sh. Dharmesh Sharma, Special Judge (PC Act) 03 (CBI) PHC	Chairman
		Sh. Dinesh Kumar Sharma, Special Judge, PC Act, CBI, Saket	Member
7	Committee for i) Centralized Computerization and Facilitation Centre ii) Purchase of Computer Hardware & Software	Sh. Rajiv Mehra, PO MACT-01, East, KKD	Member
		Sh. Vimal Kumar Yadav, ADJ	Member/Officer

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		O2, North, THC	In-charge
		Sh. Manoj Jain, Special Judge, PC Act, CBI, Saket	Member
		Sh. Raj Kumar Chauhan, ASJ, Electricity, Rohini	Member
		Sh. Kanwaljeet Arora, PO MACT-01 (South-West) Dwarka	Member
		Sh. Sanjay Garg-1, ASJ (East) KKD	Member
		Sh. A. K. Sarpal, Presiding Officer, MCD Tribunal, THC	Member
		Sh. Gautam Manan, JSCC (Central) THC	Member
		Sh. Abhilash Malhotra, CJ 02 (Central) THC	Member
		Sh. Subhash Arora, Senior Accounts Officer, THC	Member/Nodal Officer
		Deputy Secretary (Finance) GNCTD	Member/Asstt. Nodal Officer
8	Committee for purchase of mobile phones, their maintenance and billing etc. provided to the Judicial Officers.	Sh. A. K. Chawla, District Judge II, North, THC	Chairman
		Sh. Ajay Goel, SCJ, Central, THC	Member
		Sh. Sanjeev Kumar Singh, ACJ, Central, THC	Member
		Sh. Lokesh Kumar Sharma, JSCC, West, THC	Member
9	Departmental Promotion Committee	Sh. N. P. Kaushik, Presiding Officer, Delhi School Tribunal, Delhi	Chairman
		Sh. Manu Rai Sethi, Special Judge, PC Act, CBI, THC	Member
		Ms. Madhu Jain, ASJ 01, South-East, Saket	Member
		Sh. R. B. Singh, ADJ 01, West, THC	Member
10	Committee to suggest the limitation for weeding out the undelivered certified copies in the copying agency, timely disposal of copies in copying agency (Civil, Criminal & Sessions)	Sh. S. C. Malik, PO MACT, Central, THC	Chairman
		Sh. B. R. Kedia, Special Judge (ACB) 07 THC	Member
		Sh. Manu Rai Sethi, Special Judge, Pc Act, CBI, THC	Member
		Sh. Surinder S. Rathi, ASJ 02, Central, THC	Member
11	Committee to suggest the limitation for weeding out of Receipt Books, Summary Trial Register, Fine Register & Disposal of Challans in accordance with High Court Orders & Rules.	Sh. S. C. Malik, PO MACT, Central, THC	Chairman
		Ms. Bimla Kumari, ASJ 02, North, THC	Member
		Sh. Jitender Kumar Mishra, ADJ 03 (North-West) Rohini	Member
12	Committee to suggest the features those may be added in the seals and the stamps of the court which may make the counterfeiting of the court seals and stamps almost impossible.	Ms. Sangita Dhingra Sehgal, Special Judge (PC Act) 05, THC	Chairperson
		Sh. Kamlesh Kumar, Addl. Principal Judge, Family Court, Rohini	Member
		Ms. Aparna Swami, MM 02, North, THC	Member
13	Software Development Committee relating to Computerization in District Courts including through weeding out of old records.	Sh. Kamlesh Kumar, Addl. Principal Judge, Family Court, Rohini	Chairman
		Sh. V. K. Bansal, ADJ 08, Central, THC	Member
		Ms. Neena Bansal Krishna, ASJ 01, PHC	Member
		Sh. Sanjeev Kumar Singh, ACJ, Central, THC	Member
		Sh. G. N. Pandey, ACMM, Central, THC	Member
		Ms. Smita Garg, ACMM, North, THC	Member
14	Committee constituted on environment to take appropriate measures so as to bring about, inter alia, optimum space management and also to look after the	Sh. Sanjay Kumar Aggarwal, PO MACT, West, THC	Chairperson
		Sh. Vinod Yadav, CMM, THC	Member
		Sh. Sanjeev Kumar Singh,	Member

	Cleanness, Hygienic, Public Convenience and for various amenities at Tis Hazari Court Complex.	ACJ, Central, THC Sh. Anil Kumar, MM 05, Central, THC Ms. Sunena Shama, MM, West, THC	Member Member
15	Committee for Condemnation of Computers and its peripherals	Sh. A. K. Mendiratta, Special Judge (PC Act) 08 (CBI) THC Sh. Vimal Kumar Yadav, ADJ 02, North, THC Sh. Manish Yaduvanshi, ACMM, Central, THC	Chairman Member Member
16	Committee constituted to deal with the complaints against Gazetted and Non-Gazetted staff of the Central District and to monitor the progress of enquiries pertaining to the staff of the Central District and to submit an update every three months to the District Judge -1.	Sh. Vimal Kumar Yadav, ADJ 02 (North) THC Sh. Gulshan Kumar, ASJ (Electricity) THC Ms. Anju Bajaj Chandna, ASJ, NDPS, North, THC	Chairman Member Member
17	Committee for allotment of Kiosks, Scooter, Car & Cycle Stand parking.	Ms. Sangita Dhingra Sehgal, Special Judge (PC Act) 05 (ACB)THC Sh. Rajneesh Kumar Gupta, ASJ 01, West, THC Sh. Sanjeev Kumar Singh, ACJ, Central, THC Sh. N. K. Malhotra, JSCC, North, THC	Chairman Member Member Member
18	District Level Committee (Central District) regarding Infrastructure in the District Court	District & Sessions Judge, Delhi Sh. Jai Inder Sharma, Executive Engineer (Civil), PWD Division 321 Sh. H. S. Batra, Executive Engineer (Electrical) PWD EMDM 351 Ms. Inna Passi, Architect (PWD), MSO Building, ITO, New Delhi	Chairman Member Member Member
19	Committee for condemnation of Mobile Phones.	Sh. A. K. Chawla, District Judge (North) THC Sh. Vinod Yadav, CMM, THC Sh. Sanjeev Kumar Singh, ACJ, Central, THC Sh. Ashu Garg, MM 03, Central, THC	Chairman Member Member Member
20	Screening Committee for Group D employees of this establishment to grant benefits under ACP/MACPS	Sh. Kamlesh Kumar, Addl. Principal Judge, Family Court, Rohini Sh. Sanjeev Kumar Singh, ACJ, Central, THC Sh. Rakesh Kumar -III, ACJ, West, THC	Chairman Member Member
21	Screening Committee for Group A, B & C employees of this establishment to consider the cases for grant of financial up-gradation under the MACP/ACP Scheme.	Sh. Kamlesh Kumar, Addl. Principal Judge, Family Court, Rohini Sh. Dilbagh Singh, Judge 01, Family Court, Rohini Sh. Sanjeev Kumar Singh, ACJ, Central, THC	Chairman Member Member
22	Committee to determine the seniority of employees of the establishment of District & Sessions Judge's Office, Delhi	Sh. A. K. Chawla, District Judge (North) THC Ms. Anu Malhotra, Special Judge (PC Act) (CBI) THC Sh. V. K. Maheshwari, Special Judge (PC Act) 03 (CBI) THC	Chairman Member Member
23	Committee to prepare the training module and oversee the training programme for the newly appointed LDCs and to impart them training of court/branch work, so that they can understand the work of this establishment and become an effective and helping tool in smooth functioning of the work.	Sh. S. S. Rathi, ASJ 02 (Central) THC Sh. Rakesh Pandit, Secretary, DLSA, Central, THC Sh. Pooran Chand, Secretary, DLSA, West, THC Sh. Rajesh Kumar Goel, Secretary, DLSA, North, THC	Chairman Member Member Member
24	Disaster Management Committee at Tis Hazari Court Complex, Delhi	Sh. A. K. Chawla, District Judge II (North) THC Sh. Pawan Kumar Jain, ASJ 01 (Central) THC	Chairman Member

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25	Co-ordination Committee for the Delhi District Courts to prepare the Disaster Management Plans for court building in each District court Complex.	Sh. N. K. Kaushik, Special Judge, PC Act, CBI, South-West, Dwarka	Chairman
		Ms. Shailender Kaur, PO MACT, North-East, KKD	Member
		Sh. Praveen Kumar, Special Judge (PC Act) 03 (CBI) RHN	Member
		Ms. Pinki, Special Judge, NDPS, West, THC	Member
		Ms. Savita RAo, ASJ 01, North, THC	Member
		Sh. Rajender Kumar Shastri, ASJ 02, South-East, Saket	
26	Committee constituted to oversee the uploading of Data Bank in respect of Judicial Officers/Staff of the District Courts.	Sh. Dharmesh Sharma, Special Judge (PC Act) 03 (CBI) PHC	Chairman
		Sh. Sunil Kumar Aggarwal, ADJ 10 (Central) THC	Member
		Sh. Pawan Kumar Jain, ASJ 01 (Central) THC	Member
		Sh. Bharat Parashar, Joint Registrar, Delhi High Court	Member
27	Committee to examine the adoption of policy to make regular appointments of the posts of Data Entry Operators, in the establishment of District & Sessions Judge's Office, Delhi.	Sh. A. K. Chawla, District Judge II (North) THC	Chairman
		Sh. B. R. Kedia, Special Judge (ACB) THC	Member
		Sh. Sunil Kumar Aggarwal, ADJ 10 (Central) THC	Member
28	Committee for regular appointment of the posts of public Relation Officer, APRO, Assistant Librarian-cum-Information Officer, Librarian, AAO, Sr. Librarian etc.	Sh. A. K. Chawla, District Judge, North, THC	Chairman
		Sh. S. C. Malik, PO MACT, Central, THC	Member
		Sh. Sanjay Kumar Aggarwal, PO MACT, West, THC	Member
29	Central Hindi Implementation Committee	Sh. M. K. Gupta, ADJ 04, North-West, Rohini	Chairman
		Sh. Virender Kumar Goel, ASJ, FTC, North-West, Rohini	Member
		Sh. Mukesh Kumar Gupta, ADJ 06, Central, THC	Member
		Sh. Sanjeev Jain, Special Judge, PC Act, CBI, PHC	Member
30	Committee to consider the applications of the dependent family members of deceased government servant seeking compassionate appointment on group C/D posts.	Sh. M. K. Gupta, ADJ 04, North-West, Rohini	Chairman
		Sh. Raj Kumar Chauhan, ASJ, Electricity, Rohini	Member
		Sh. Manmohan Sharma, ADJ 12, Central, THC	Member

However, correspondence with the High Court will be done only through the undersigned.

Sunita Gupta 3/1/2012
(Sunita Gupta)

No. 19/599-799 /F.1(3)/Gaz/2012 *A* District & Sessions Judge : Delhi Dated, Delhi the 03/01/12

Copy forwarded for information & necessary action to :-

- 1 The Registrar General, High Court of Delhi, New Delhi.
- 2 The District Judges & ASJ I/c, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
- 3 The Officer Concerned.
- 4 The Administrative Civil Judge, Central, Tis Hazari Court, Delhi.
- 5 The Administrative Officer/Superintendent/Branch Incharge, all the Branches of Central District, Tis Hazari Court, Delhi.
- 6 The Reader to District & Sessions Judge, Delhi.
- 7 The Superintendent, Accounts Branch, Tis Hazari Court, Delhi (through D.D.O.)
- 8 The In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
- 9 The Personal Office of District & Sessions Judge, Tis Hazari Court, Delhi.
- 10 The Website Committee, Hindi & English, Tis Hazari Court, Delhi.

Sunita Gupta
District & Sessions Judge : Delhi

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